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S. Hansdah -Vrs.- UOI

Admission Sl. No.05
O.A. No.260/887/2016

Order dated 20th January, 2017

CORAM
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Heard Mr. C. Mohanta, Ld. Counsel appearing for the applicant and Mr. T. Rath, Ld. Standing Counsel appearing for the Respondents-Railways. The applicant has filed a Memo desiring to withdraw the O.A. with liberty to approach the appropriate Bench. Prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn.


MEMBER(A)

K.B.